NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. C.P. 3869/MB/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023

NAME OF THE PARTIES: - SHCIL Services Ltd. & Ors.

APPEARANCES: -
FOR THE PETITIONER : Adv. M.S. Bharadwaj
FOR THE RESPONDENT : Absent.

Section: 441 of Companies Act, 2013

ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **22.02.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**

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